Name of the Corporate Debtor: OREN HYDROCARBONS PRIVATE LIMITED; Date of Commencement of CIRP: 12-02-2019; List of Creditors as on: 10-04-2021; Name of IP: Mr. Asokan Nagarajan; Process Number: 12160

(Please click here for previous Lists of Creditors)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexure
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	7	1484873185	7	1484873185	67.13	0	0	0	Annexure 1
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0		0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	0	0	0	0		0	0	0	NA
5	Operational creditors (Workmen)	0	0	0	0		0	0	0	NA
6	Operational creditors (Employees)	2	1109620	2	684213	0.03	0	0	425407	Annexure 6
7	Operational creditors (Government Dues)	3	7852928	3	7852928	0.36	0	0	0	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	111	1084874560	111	718554189	32.48	0	366320370	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	0	0	0	0		0	0	0	NA
Total		123	2578710293	123	2211964515	100.00	0	366320370	425407	